

GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
RAJYA SABHA
QUESTION NO02.03.2010
ANSWERED ON
ADVERTISEMENT ON TREATMENTS OF VARIOUS AILMENTS .

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Dr. Prabha Thakur

Will the Minister of HEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTING HEALTH AND FAMILY WELFARE be pleased to state :-

- (a) whether the advertisements on treatment of diseases like asthma, paralysis, diabetes, blood pressure, joint pain and rheumatoid arthritis etc. published daily in newspapers and broadcast via various sources are approved by Government;
- (b) whether these drugs are effective and fully safe for health;
- (c) whether these drugs are approved by Government following their testing and then price is fixed under laid down procedures; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE

(SHRI DINESH TRIVEDI)

- (a) : Advertisement of drugs for the cure of disease like asthma paralysis, diabetes, blood pressure and rheumatoid arthritis etc. is prohibited under the provisions of the Drugs & Magic Remedies (Objectionable Advertisement) Act, 1954. The administration of the Act is entrusted to the State/UT Governments.
- (b): Drugs which are found to have favourable safety & efficacy profile as per Drugs & Cosmetics Rules are permitted to be marketed in the country.
- (c) & (d): The drugs manufacturers are required to market the drugs after due testing only. Prices of drugs are regulated as per the provisions of the Drugs Prices Control Order, 1995 administered by the National Pharmaceutical Pricing Authorities under the administrative control of the Department of Pharmaceuticals in the Ministry of Chemicals & Fertilizers.